BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No. 131/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name of the Company		-Versus-		
		U.K. Developers pvt.Ltd.	& Ors	
Under Section		397-398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2. 3. k	Surabhi Ba Juldeep 1	inesjee, Advocal Vallick, Advocal	cale Too Uni pessione	er Strabillion Ad 24/10
	AUNAK M EHA SOM	ITRA, ADV. ? ANI, PCS	RI to RG ORDER	Jani

Ld. Counsel for the petitioners and the respondents are present. Both the parties are directed to file written submission within 30 days with a copy in advance to the opposite parties.

List on 07/12/2017 for arguments.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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